

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Kapico Motors India Pvt Ltd

MAIN PETITION NUMBER : IBA/355/2020

(IA/MA) APPLICATION NUMBERS

IA(IBC)/289(CHE)/2024; IA(IBC)/1777(CHE)/2023

ORDER

IA(IBC)/289(CHE)/2024

Ld. Counsel Shri. V. Manivannan for the Applicant.

This application has been filed to take on record the 7th

Progress Report for the quarter ended December 2023.

Report is taken on record, subject to all just exceptions.

IA(IBC)/289(CHE)/2024 is accordingly **disposed of**.

IA(IBC)/1777(CHE)/2023

Ld. Counsel Shri. V. Manivannan for the Applicant.

Ld. Counsel Shri. J. Manivannan for the Respondents No. 1, 2
and 3.

Ld. Counsel Shri. Ashlin Cristo for the Respondent No. 4 and 5.

Ld. Counsel for the Respondents seek and are granted two
weeks time to file Reply and serve copy on the Counsel for the
Applicant.

Rejoinder if any, be filed within a week there after.

List the application for hearing on **05.04.2024**.

Registry is directed to correct the subject of the application.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)